

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
LOK SABHA  
UNSTARRED QUESTION NO.2194

**TO BE ANSWERED ON MONDAY, AUGUST 5, 2024**

**GST TARIFF ON HEALTH INSURANCE**

**2194. SMT. MALA ROY:**

Will the Minister of FINANCE be pleased to state:

- (a) the details of GST tariff on Health Insurance in the last five years, year-wise; and  
(b) the details of GST collection from Health Insurance premium in the last three years, yearwise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a): Since its inception, GST rate on health insurance is 18%. However, certain insurance schemes catering to poor sections of the society and differently abled, such as Rashtriya Swasthya Bima Yojana (RSBY), Universal Health Insurance Scheme, Jan Arogya Bima Policy and Niramaya Health Insurance Scheme are exempt from GST.

(b): The details of GST collection from Health Insurance premium and Reinsurance premium for past three financial years is tabulated below:

(Figures in Rs Crores)

FY	GST collection (cash) from Health Insurance premium*	GST collection (cash) from Health Reinsurance premium*
2021-22	5354.28	825.95
2022-23	7638.33	963.28
2023-24	8262.94	1484.36

\* Data Source: GSTN.

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